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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/221/2016

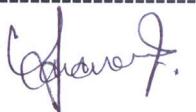
**NAME OF THE PETITIONER(S)** : S. John Rose

**NAME OF THE RESPONDENT(S)** : The Tamil Nadu Mercantile Bank Limited

**UNDER SECTION** : 111 of the CA 1956 / 59 of the CA 2013

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

Vijaya Prasanth - S.	Counsel for R1	
T. SATHIYAMOORTHY	Counsel for Applicant	

**ORDER**

Shri T Sathiyamoorthy, counsel for petitioner present. Shri S Vijaya Prasanth, counsel for R1 present. Counsel for petitioner moved an application for impleading proposed R2, Nadar Mahajana Bank Investors Forum. Counsel for petitioner is directed to serve fresh notice on proposed R2 and file an affidavit showing the proof of sending and delivery thereof for appearance of R2 on the next date of hearing. Registry is also directed to issue notice to proposed R2 for his appearance by the next date of hearing. Put up on **01.02.2017 at 10.30**

**A.M.**

**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

**(K.Anantha Padmanabha Swamy)**  
**Member (Judicial)**